

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 3467 of 2018

WITH

W.P.(S) No. 3466 of 2018

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Mr. Rajendra Krishna, Advocate  
For the State : Mr. Prakash Chandra Roy, SC  
Mr. Faisal Allam, AC to SC  
Mr. Suraj Prakash, AC to SC  
For the University: Mr. A. Allam, Sr. Advocate

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**09/06.09.2021** Heard the parties.

It has been submitted by learned counsel for the respondent-State as well as the University that similar matter i.e. W.P.(S). No. 3131 of 2017 along with L.P.A. No. 394 of 2017 is pending before the Division Bench of this Court in which same notification is under challenge.

As prayed, put up this case on 16.09.2021 under the same heading.

**(Dr. S.N. Pathak, J.)**

RC/k/-